

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.202

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 23/11/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent :

ORDER

Learned Counsel for the applicant Mr. Pavan Godiawala submits that the approval of scheme in respect of the transferor company is coming up for hearing before the NCLT, Mumbai Bench. Hence, the Applicant request for adjournment in the matter to await the outcome of the same.

At the request of the Learned Counsel for the applicant, the matter stands adjourned to 14.12.2023.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)